

Notification,

Jammu, the 12<sup>th</sup> July 2021

**S.O. 232**:- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Heritage Conservation and Preservation Act, 2010 (Act No. XV of 2010) and in partial modification of SRO 276 dated 7<sup>th</sup> July, 2017, the Government hereby direct that for the words "**Protected Monument**" appearing in the said notification, the words "**Heritage site**" shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/=   
(Sarmad Hafeez) IAS  
Secretary to Government,  
Department of Culture  
Dated:- 12-07 2021

No:- Cul/Arch/50/2019

Copy to the:-

1. Financial Commissioner, Revenue, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. Divisional Commissioner, Kashmir.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Deputy Commissioner, Srinagar.
6. Director, Archives, Archeology & Museums, J&K, Srinagar.
7. Director, Information, J&K, Srinagar.
8. OSD to Hon'ble Advisor (BK).
9. General Manager, Government Press, Srinagar for publication in Government gazette.
10. Private Secretary to Secretary to the Government, Department of Culture.
11. Stock file/ S.O. file.



(Muni Lal Sharma)

Under Secretary to the Government  
Department of Culture

Bali  
22/07